

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-518**  
IB-791/ND/2020

**IN THE MATTER OF:**

SHRI RizwanKhalee

....Applicant

V/s

Spicejet Ltd

....Respondent

**SECTION**

U/s SEC. 9 IBC

Order delivered on 23.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 25.03.2021.

  
(Anil Kumar)  
for (Court Officer, C-V)